

Declaration of Assets in the form of real estate or investments as per the Full Court resolution (Supreme Court of India) dated 7th May, 1997 adopted by the Full Court of High Court of Delhi on 26th July, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: Justice N.V. Ramana
- B. Name of Spouse: Mrs. N. Sivamala
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1: Ms. N.S. Bhuvana (Daughter)
- C.2 Dependant No.2: Ms. N.V. Tanuja (Daughter)
- C.3 Dependant No. 3: Mrs. N. Sarojini Devi (Mother)

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1.	Plot No.331/2RT, S.R. Nagar, Hyderabad (266 Sq. yds. With built up area of 4000 Sft.)	Acquired in the name of self and spouse vide Registered document dated 16.04.1994
2.	247.25 Sq. mtrs. plot at Noida	Allotted by High Court Judges Sahakari Avas Samithi Limited, on lease basis vide Registered document dated 20.04.2010
3.	One-fourth share in agricultural land (HUF) out of an extent of Acs.9.64 cents in Sy. No.151/2A, 151/2B, 151/2B2, Ponnaram village, Veerlapadu Mandal, Krishna District.	Ancestral property
4.	Agricultural land to an extent of Acs.3.02 cents in Sy. No.26-2B, 26-2C, Mirthipadu village, Sitanagaram Mandal, East Godavari District.	Acquired vide Registered document dated 19.08.1997

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
1.	Two house plots of 1652 Sq.yds. in Sy. Nos.24 and 25, Peerancheruvu village, Rajendranagar Mandal, Ranga Reddy Distt.	Acquired vide Registered document dated 27.06.2007
2.	Agricultural land to an extent of Acs.6.02 cents in Sy. No.26/2A, 22/2, 27/1 of Mirthipadu village, Sitanagaram Mandal, East Godavari District.	Acquired vide Registered documents dated 22.05.1996, 07.06.1996, 20.06.1996 and 24.07.1996

3.	220 Sq.yds plot in Koppuravuru village, Pedakakani Mandal, Guntur District.	Acquired vide Registered document dated 03.01.1996
4.	Agricultural land to an extent of Acs.2.30 cents in Sy. No.115/B, Kanchikacherla Village and Mandal, Krishna District.	Acquired vide Registered document dated 06.07.2005
5.	One-third share in an extent of Acs.6.00 in Sy. No.393/3, Konthamuru village, Kolamuru revenue village, Rajahmundry Rural Mandal, East Godavari District.	Acquired through inheritance
6.	Agricultural land in an extent of Acs.4.00, Dharmaram village, Keesara village and Mandal, Ranga Reddy District.	Acquired vide Registered document dated 03.05.1999
7.	Agricultural land to an extent of Acs.3.00 in Sy. No.53/A, 54, Dharmaram village, Keesara Mandal, Ranga Reddy District.	Agreement of Sale entered into in July, 2013.

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks
1.	Agricultural land to an extent of Ac.0.17 cents in R.S. No.6/4, Velpur village, Kanikipadu Mandal, Krishna District.	Acquired vide Registered document dated 11.07.2013
2.	Agricultural land to an extent of Acs.5.07 cents in Sy. No.167, Gottimukala village, Kanchikacherla Mandal, Krishna District.	Acquired vide Registered document dated 22.07.2008
3.	Agricultural land to an extent of Ac.0.70 cents in R.S. No.6/5, Velpur village, Kankipadu Mandal, Krishna District.	Agreement of Sale entered into in July, 2013.

1.4 Real Estate (immoveable property) of the Judge's dependant No.2

S.No.	Description	Remarks
1.	Agricultural land to an extent of Ac. 0.87 cents in R.S. No.6/4, Velpur village, Kanikipadu Mandal, Krishna District.	Acquired vide deed dated 11.07.2013

1.5 Real Estate (immoveable property) of the Judge's dependant No.3

S.No.	Description	Remarks
1.	395.83 Sq. yds. Plot, Pedakakani village and Mandal, Guntur District.	Acquired vide Registered document dated 11.01.2007
2.	495 Sq. yds. Plot, in Sy. No.53, 54, 55(Part) in Phase 9 of Kukatpally Housing Board, Kukatpally village, Ranga Reddy District.	Acquired vide Registered document dated 26.09.2003
3.	1307.8 Sq.yds. plot situated in demarcation/Sy. No. 104 of Kanuru village, Patamata, Krishna District.	Acquired vide Registered document dated 13.12.2000

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	State Bank of Hyderabad	Rs. 23,01,350/-	
2.	Andhra Bank SB Account	Rs. 10,033/-	
3.	Savings in GPF Account	Rs. 64,00,000/-	
4.	Saving Account, UCO Bank, Delhi High Court	Rs. 6,13,671/-	
Insurance Policies			
5.	LIC policy (since 2001)	Premium -Rs.37,949/- per annum	

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
1.	HBL Power System	1000	
2.	Intertec Comm Equity	200	

3.	Kernex Microsys – Equity	60	
4.	Sagarsoft (I) Ltd – Equity	700	
5.	Shree Rama M-Tech Equity	1200	
6.	Tata Teleservices	1000	
7.	Telphoto Ent – New Equity	85	
8.	Vantel Technologies	1500	
9.	CCL Products India Limited	1000	

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.2.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1.	Andhra Bank SB Account	Rs.14,23,759/-	
Insurance Policies			
2.	LIC policy (since 2002)	Premium - Rs.38,682/- per annum	

2.3 Investments of the Judge's Dependant No.1

2.3.1 Shares

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.3.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1.	Term Deposit in Nationalized Bank	Rs.10,00,000/-	
Insurance Policies			
	ICICI policy	Premium -Rs.60,000/- per annum	year of commencement 2006 (later discontinued)

2.4 Investments of the Judge's Dependant No.2

2.4.1 Shares

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.4.2 Mutual Funds

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.4.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1.	Term Deposit in Nationalized Bank	Rs.10,00,000/-	
Insurance Policies			
	ICICI policy	Premium -Rs.60,000/- per annum	year of commencement 2006 (later discontinued)

2.5 Investments of the Judge's Dependant No.3

2.5.1 Shares

S.No.	Description	Number	Remarks
1.	Bharat Biotech Limited	90,000	

2.5.2 Mutual Funds

S.No.	Description	Number	Remarks
	-Nil-	-Nil-	-Nil-

2.5.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1.	Biovet, Bangalore	Rs.50,00,000/-	
2.	Andhra Bank SB Account	Rs. 5,78,394/-	

3. Other remarks

Signature of the Chief Justice : sd/-